



2026:DHC:2754-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ LPA 64/2017

JAI PAL SINGH DECEASED THROUGH
HIS LEGAL HEIRSAppellant
Through: None.

versus

LAND & BUILDING DEPARTMENTRespondent
Through: Mr. Siddharth Panda with Mr.
Anil Pandey, Advs.

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA
ORDER(ORAL)

% **01.04.2026**

C. HARI SHANKAR, J.

1. None appears for the appellant. There was no appearance for the appellant on the last date of hearing either, though the matter was called out twice.

2. Accordingly, the appeal is dismissed for default and non-prosecution.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

APRIL 1, 2026/ss